NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.06.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar

V/S

Hindustan Antibiotics Limited

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

26. C.P. (IB)-1060(MB)/2019

Both sides present. List this matter on 17.07.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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